

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 327 of 2014 in
D.F.R. No. 1838 of 2014**

Dated : 10th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...

Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 03.11.2014.

COURT MASTER